THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A. K. PANJA):
(a) Doordarshan Kendra, Ranchi telecasts Area Specific programme, uplinked from Delh i via INSAT- 1B, from 5 PM to 5.40 PM daily, except Sundays.

- (b) No, Sir
- (c) Does not arise.

## Selection of Cooperators for Cooperative Societies

4263. SHRI KAMAL CHAUDHRY: Will the Minister of URBAN DEVELOP-MENT be pleased to state:

- (a) the basis of selection of best cooperators of Delhi awarded shields in November, 1985;
- (b) the particulars of such best cooperator(s);
- (c) whether Government had received complaints against these cooperators about violation of the provisions of the Cooperative Societies Act and the Rules thereunder; and
- (d) if so, the reasons for making their selection?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) The selection of the best cooperators was made by the Committee on Cooperative Education Fund; Delhi in its 17th meeting held on 15.11.85, on the basis on an overview/past percormance of each condidate i e., his/her devotion/contribution in the field of Cooperative Movement.

- (b) The following 17 Cooprators of Delhi were selected by the Committee on Cooperative Education Fund, Delhi, for being honoured on the occasion of 32nd All India Cooperative Week-1985:
  - 1. Chaudhry Brahm Prakash S/Sh.
  - 2. Mir Mushtaq Ahmed

- 3. V. P. Singh
- 4. Dalip Singh
- 5. D. D. Chaudhry
- 6. G. S. Bansal
- 7. J.K. Bansal
- 8. I. D. Kapoor
- 9. P. N. Ehaskar
- 10. Vir Sain Jain
- 11. Daya Ram
- 12, B. M. Som
- 13. Pushpa Devi Gupta
- 14. Vijay Singh Lochav
- 15. Kawar Pal
- 16. Ram Narain Gupta
- 17. Budh Sain Kashyap.
- (c) and (d). Registrar, Cooperative Societies, Delhi Admn, received two complaints against two of these corporators. One of the complaints which was received on 28.2.86 i. e., after the date of prize distribution function was over, had no substance in it and the other did not call for any intervention except ensuring fresh elections for the Society for which directions had been issued.

## Proposal to take Village as 'Unit' in Crop Insurance Scheme

4264. SHRI S. PALAKONDRAYUDU: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether there is any proposal to take village as 'Unit' in Crop Insurance Programme which is being implemented in Andhra Pradesh since 1985;
- (b) whether Andhra Pradesh Government has paid premium for Crop Insurance; and